Name of Corporate Debtor : Goldenline Infrastructures Private Limited

Annexure 3 Date of Commencement of CIRP: 17.05.2024

(Pursuant to claims received and updated as on 07.06.2024)

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Amount in INR

SI No.	SI No. Name of creditor Details of claim received			Details of claim Admitted						Amount of	Amount of any	Amount of	Amount of claim	Remarks, if
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related	% of voting Share in COC if	contingent claim	mutual dues that may be set off	claim not admitted	under verification	any
								party?	applicable		,			
1	1 Bank of Baroda	31.05.2024	530,547,879	530547878.8	Secured	530547878.8	-	No	86.92	-	-	-	-	NA
							-			-	-	-	-	NA
							-			-	-	-	-	NA
							-			-	-	-	-	NA
				·				Ī		-	-		-	NA
Total		530,547,879	530,547,879					86.92	-	-		-		

Name of Corporate Debtor : Goldenline Infrastructures Private Limited

Security Interest

Date of Commencement of CIRP : 17.05.2024

List of Financial Creditors

(Pursuant to claims received and updated as on 07.06.2024)

Amount in INR

l No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted
1	Bank of Baroda	Secured	530,547,879	530,547,879	Primary: Project value where bank is having first charge including sold and unsold inventory exclusive first charge on Land & Building 14270.04 sq. mtrs (out of total land 38030.12 sq. mtrs.) the project namely "Arens Golden Tulip" situated at opp. Tabiji Railway station, NH-8, Beawar road, gram village daurai, Tehsil and district-Ajmer. Second charge on the 19775.91 sq. mtrs land building (charge with UIT Ajmer) and their lien shall be limited to the payment by them towards purchase of apartments as per their policy. (RV is of whole project including second charge) Collateral: 4 shops equitable mortgage of four shops bearing no.TF-4, TF-5, TF-6 and TF-7, Gold Souk Mall, C block, sushant block 1,village kanhai, gurgaon in the name of M/S Aerens Goldsouk International Ltd. Equitable mortgage of one shops bearing no. FOF-6, 4th floor, Gold Souk Mall, C block, sushant block 1,village kanhai, gurgaon in the name of M/S Aerens Goldsouk International Ltd. Corporate Guarantor i.e. Aerens Goldsouk International Ltd. is under High Court Liquidation vide order dated 01.08.2019.	
	Total		530,547,879	530,547,879	1	